POST OFFER ADVERTISEMENT SUBSTANTIAL ACQUISITION OF FER ADVERTISEMENT UNDER REGULATION 18(12) IN TERMS OF TIAL ACQUISITION OF SHARES AND TAKEOVERS) REGULATIONS, 2011 FOR THE ATTENTION OF EQUITY SHAREHOLDERS OF SEBI (SUBSTANTIAL

TECHNOLOGIES LIMITED

Open Offer ("Offer" / "Open Offer") for acquisition of up to 5,13,49,673 (Five Crore Thirteen

Lacs Forty Nine Thousand Six Hundred and Seventy Three only) fully paid-up equity shares of face value of INR 2 (Indian Rupees two only) each ("Shares") representing 26% (twenty six percent) of the Voting Share Capital of KPIT Technologies Limited ("KPIT" or "Target Company") from the Public Shareholders of the Target Company by Acquirers (as defined below), along with

PACs (as defined below) in their capacity as the persons acting in concert with the Acquirers. This post offer advertisement is being issued by Kotak Mahindra Capital Company Limited ("Manager to the Offer"), on behalf of the Acquirers and PACs (as defined below) pursuant to and in accordance with regulation 18(12) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011 and subsequent amendments thereto ("SEBI (SAST) Regulations") in respect of the open offer to acquire up to

This Advertisement should be read in continuation of, and in conjunction with the Public Announcement dated January 29, 2018 ("PA"), the detailed public statement that was published on February 5, 2018 ("DPS"), the draft letter of offer dated February 12, 2018 ("DLoF") and the letter of offer dated April 4, 2018 ("LoF"). The DPS with respect to the Offer was published in all editions of Financial Express - English (all editions), in Jansatta - Hindi (all editions), Navshakti -

: KPIT Technologies Limited

Mr. Kishor Patil ("Acquirer 2"), National Engineering Industries Limited, ("NEIL" or "Acquirer 3") and Birlasoft (India) Limited ("Birlasoft" or "Acquirer 4") are collectively referred to as "Acquirers".

Mr. Shashishekhar Pandit ("PAC 1"), Ms. Nirmala Pandit ("PAC 2"), Mr. Chinmay Pandit ("PAC 3"), Ms. Hemlata Shende ("PAC 4"), Ms. Anupama Patil ("PAC 5"), Mr. Shrikrishna Patwardhan ("PAC 6"), Mr. Ajay Bhagwat ("PAC 7"), Ms. Ashwini Bhagwat ("PAC 8"), Mr. Sachin Tikekar ("PAC 9"), K and P Management Services Private Limited ("PAC 10") and Central India Industries Limited ("CIIL" or "PAC 11")

are collectively referred to as "PACs".

Proposed in

offer document

INR 182

5,13,49,673

5,13,49,673

INR 934,56,40,486

3.73.91.122

18.93%

Nil*

5,13,49,673

26.00%

8,87,40,795

44.93%

15.19.74.859 10.06.25.186

50.95%*

76.95%**

*Since the number of Offer Shares tendered by the Public Shareholders pursuant to the Offer is less than 0.75% of the Voting Share Capital, in accordance with the Inter-se Agreement, NEIL shall acquire at Offer Price for cash such number of Target Company Shares, free and clear of all encumbrances, as may be required to ensure that the aggregate shareholding of NEIL, after the completion of the Offer and the above acquisition, represents 0.75% of the Voting Share Capital. **81,32,761 Shares representing 4.12% of the Voting Share Capital is held by employee benefit trust ("EBT") and not included in the public shareholding details provided above as it is categorized

***Shareholding data based on March 31, 2018. 79,84,691 Shares representing 4.04% of the Voting Share Capital is held by EBT and not included in the public shareholding details provided above as it is categorized as non promoter-non public shareholding. 148,070 Shares representing 0.08% of the Voting Share Capital were transferred by the EBT to employees on exercise of ESOPs and these shares have been classified as public shareholding pursuant to the transfer. The Acquirers and the PACs, and their respective directors or partners if applicable, severally and jointly accept full responsibility for the information contained in this Advertisement and also accept responsibility for their obligations laid down under the SEBI (SAST) Regulations. A copy of this Advertisement will be available on the websites of SEBI (http://www.sebi.gov.in), the BSE Limited (www.bseindia.com), the National Stock Exchange of India Limited

Capitalized terms used but not defined in this Advertisement shall have the meanings assigned

Email: kpit.openoffer@kotak.com

Contact Person: Ganesh Rane;

CIN: U67120MH1995PLC134050 Registrar to the Offer LINK INTIME PRIVATE LIMITED

Mr. Kishor Patil

Sd/-

Mr. Shashishekhar Pandit

Sd/-

Ms. Hemlata Shende

Sd/-

Mr. Ajay Bhagwat

Sd/-

K and P Management

Services Private Limited

Sd/-

Mumbai - 400 083

KOTAK MAHINDRA CAPITAL COMPANY LIMITED

Bandra Kurla Complex, Bandra (East), Mumbai 400 051 Tel: +91 22 22 4336 0128, Fax: +91 22 22 6713 2447

C-101, 247 Park, Lal Bahadur Shastri Marg, Vikhroli (west),

National Engineering Industries Limited Sd/-

Ms. Nirmala Pandit

Sd/-

Ms. Anupama Patil

Sd/-

Ms. Ashwini Bhagwat

Sd/-

Central India Industries

Limited

Sd/-

PRESSMAN

27BKC, 1st Floor, Plot no. C-27, "G" Block,

SEBI Registration Number: INM000008704

Tel: + 91 22 49186200; Fax: + 91 22 49186195 Email: kpit.openoffer@linkintime.co.in Contact Person: Mr. Sumeet Deshpande SEBI Registration Number: INR000004058

Issued by the Manager to the Offer

(www.nseindia.com) and at the registered office of the Target Company.

to such terms in the PA and/or the DPS and/or LoF

Actuals

INR 182

2,408

2,408

INR 4,38,256

3,73,91,122

18.93%

Nil*

2.408

0.00%

3,73,93,530

18.93%

15.19.74.859 | 15.21.20.521

76.95%**

77.02%***

Pre-Offer Post-Offer Pre-Offer Post-Offer

Name of the Acquirer(s) and PACs: Proficient Finstock LLP ("Proficient" or "Acquirer 1"),

Name of the Manager to the Offer : Kotak Mahindra Capital Company Limited

: April 16, 2018 : April 27, 2018

Name of the Registrar to the Offer: Link Intime Private Limited

5,13,49,673 fully paid up equity shares of INR 2 each of KPIT.

Marathi (Mumbai edition) and Loksatta - Marathi (Pune edition).

Name of the Target Company

2

4

b

SI.No

7.1

7.2

7.3

7.4

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7.9

7.10

Offer Details

a Date of Opening of the Offer

Details of Acquisition:

Date of Closure of the Offer

Offer Price (per Share)

Number

Number

Statement

& PACs Number

Number

as non promoter-non public shareholding.

kotak

LINK Intime

Proficient Finstock LLP

Sd/-

Sd/-

Mr. Chinmay Pandit Sd/-

Mr. Shrikrishna Patwardhan

Sd/-

Mr. Sachin Tikekar

Sd/-

Date : May 10, 2018

Place: New Delhi / Noida / Kolkata / Bengaluru

Birlasoft (India) Limited

For and on behalf of the Acquirers and the PACs

Investment Banking

Date of Payment of Consideration: May 4, 2018

Particulars

Aggregate number of shares tendered

Aggregate number of shares accepted

Shareholding of the Acquirers & PACs

before agreements/public announcement

Shares Acquired by way of agreements

Shares Acquired by way of Open Offer

Shares acquired after Detailed Public

Size of the Offer (Number of shares multiplied by offer price per share)

% of Voting Share Capital

% of Voting Share Capital

% of Voting Share Capital

Number of shares acquired Price of the shares acquired % of the shares acquired Post offer shareholding of Acquirers

% of Voting Share Capital*

% of Voting Share Capital

Pre & Post offer shareholding of the Public

Registered Office: 35 & 36, Rajiv Gandhi Infotech Park, Phase I, MIDC, Hinjawadi, Pune - 411057 Tel: +91 20 6652 5000; Fax: +91 20 6652 5001; Website: www.kpit.com

CIN: L72200PN1990PLC059594